

supplemental in nature. The distribution within the State including its coverage and scale of issue to the consumers is decided by the concerned State Government. The monthly allocation of rice to Kerala has been increased from 1 lakh tonnes to 1.25 lakh tonnes from February, 1990.

Potable Water for Scarcity Districts

3422. SHRI BALGOPAL MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have identified the districts in different States which face drinking water shortage during the summer months;

(b) if so, the details thereof (State-wise);

(c) whether there are any plans to provide potable water to those areas; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). Water supply is a State subject. It is the responsibility of the State Governments and local bodies to provide potable water to the people. In the even of acute scarcity of drinking water during drought the concerned State Government submits memorandum to the government seeking drought assistance for making drinking water supply arrangements in the affected areas. Based on the memorandum, visit of Central team to the Scarcity affected areas and recommendations of the High Level Committee on Relief, the Central Government approves ceiling of expenditure under Advance plan Assistance for drought relief measures.

Manibhadra Project of Orissa

3423. SHRI BALGOPAL MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government propose to implement the Manibhadra Project in Orissa;

(b) if so, the present stage of the proposal;

(c) the total area likely to be submerged by the proposed dam; and

(e) the expected number of villages and people likely to benefit from the project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Comments on Manibhadra Flood Control cum Power Project received at the Centre in October, 1985 were sent to the State Government from June, 1986 to September, 1987 after examination. The Project is not included in the Seventh Plan. State Government is required to submit modified proposal.

(c) Approximately 63,000 hectares including 12,150 hectares of river bed.

(d) Flood Control benefit is expected to accrue to a population of about 46 lakh in 64 blocks of Cuttack and Puri districts.

Scheduled Tribes Crossed Poverty Line

3425. SHRI MADAVRAO SCINDIA: Will the Minister of WELFARE be pleased to state:

(a) the number and percentage of scheduled tribe families who have crossed the poverty line during the Seventh Plan; and

(b) the amount spent in Seventh Plan for development of Scheduled Tribes, on infrastructural development of tribal areas and on direct economic development of tribal families?